GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 2703 ANSWERED ON 05/08/2025

ALL WEATHER ROADS UNDER PMGSY

2703. Shri Ajay Bhatt:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether all the villages in Uttarakhand have been connected with all -weather roads under the Pradhan MantriGraminSadakYojana (PMGSY), district-wise;
- (b) if so, the details thereof;
- (c) the details and number of villages in Uttarakhand yet to be connected by all-weather roads under the said scheme; and
- (d) the time by which the said villages are likely to be connected?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN)

(a) to (d): Under the Pradhan Mantri Gram SadakYojana (PMGSY-I), the objective is to provide all-weather road connectivity to eligible unconnected habitations, not revenue villages or panchayats. The scheme considers a habitation (a cluster of population) as the basic unit for connectivity, based on population norms and census data.

In the State of Uttarakhand, as per the eligibility norms for the 250+ population category, a total of 1,864 habitations have been sanctioned for all-weather connectivity under PMGSY-I since the programme's inception, out of which, as of 31st July, 2025, 1,860 habitations have already been provided with all-weather road connectivity. The timeline for providing connectivity to all eligible habitations under PMGSY I was March 2025.

The Government has recently approved phase IV of PMGSY to provide all-weather connectivity to 25,000 unconnected habitations as per Census 2011. A fresh survey was conducted by States/UTs for preliminary identification of habitations for PMGSY-IV using a dedicated Geographic Information System (GIS) application developed for a specific purpose viz. "Gram Sadak Survey App". The proposal for sanctioning of 90 road works for a length of 583 km under PMGSY-IV Batch 1, 2025-26 has been received by the Ministry. Proposals for sanction are submitted in feasible batches by the States/ UTs after following the provisions in the guidelines. The timeline for PMGSY IV is till March 2029.

District-wise details of habitations sanctioned, connected, and balance under the 250+ population category in Uttarakhand are provided in Annexure.

Annexure referred to in reply to parts (a) to (d) of LokSabhaUnstarred Question No. 2703 for reply on 5th August, 2025.

<u>Details of habitations sanctioned, connected and balance in the</u> <u>state of Uttarakhand as on 31st July, 2025</u>

| SI. No. | Name of Districts | Total Sanctioned Habitations | Total Connected Habitations | Balance Habitations |
|------------|----------------------|------------------------------------|-----------------------------------|------------------------|
| | | Eligible 250+ | Eligible 250+ | Eligible 250+ |
| 1 | Almora | 272 | 271 | 1 |
| 2 | Bageshwar | 129 | 129 | 0 |
| 3 | Chamoli | 214 | 214 | 0 |
| 4 | Champawat | 99 | 99 | 0 |
| 5 | Dehradun | 96 | 96 | 0 |
| 6 | Haridwar | 19 | 19 | 0 |
| 7 | Nainital | 112 | 112 | 0 |
| 8 | Pauri | 205 | 205 | 0 |
| 9 | Pithoragarh | 167 | 165 | 2 |
| 10 | Rudraprayag | 136 | 136 | 0 |
| 11 | Tehri | 264 | 264 | 0 |
| 12 | Udham Singh Nagar | 28 | 28 | 0 |
| 13 | Uttarkashi | 123 | 122 | 1 |
| Total | | 1864 | 1860 | 4 |
